

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:5072  
ANSWERED ON:25.04.2003  
DELIMITATION COMMISSION  
BOLLA BULLI RAMAIAH;DR. KIRIT SOMAIYA

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether complaints have been received by the Government from different quarters against the functioning of Delimitation Commission;
- (b) if so, the details in this regard;
- (c) whether the Government have decided to convene a meeting of all parties for this purpose; and
- (d) if so, by when this meeting is likely to be held?

**Answer**

MINISTER OF LAW & JUSTICE AND COMMERCE & INDUSTRY (SHRI ARUN JAITLEY)

(a) & (b) Hon`ble Members of Parliament had raised in the House the issue of functioning of the Delimitation Commission pursuant to which an all-party meeting was convened on 13.3.2003 wherein representatives of various political parties conveyed their dissatisfaction with the procedure adopted by the Delimitation Commission for association of the Associate Members. The Government accordingly took up the matter with the Delimitation Commission, which has since changed the procedure to be adopted for consultation with the Associate Members.

(c) & (d) As stated above, the Government has already held the meeting with the political parties and necessary action has been taken in the matter in pursuance thereof.